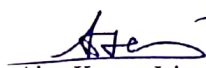


Annex-2/2

**List of Creditors alongwith list of CoC with voting rights as per Regulation
13 and 17 respectively, of IBBI (Insolvency Resolution Process For
Corporate Person) Regulations,2016**

As on 27.04.2022

Sr. No.	Name of the Creditors	Category of the creditors	Claimed Amount in Rs.	Admitted Amount in Rs.	Amount under consideration in Rs. With remarks	% of Voting Shares
1.	Bank of Baroda	Financial Creditor (secured-security interest on assets of CD) (A/c No. 09700500000002)	1,69,82,740/-	1,69,82,740/-	Nil	100%
2.	Mr. Raghav Bhartia	Financial Creditor	5,21,58,292/- plus 18% rate of interest from the due date	5,21,58,292/-	Nil	Nil
3.	M/s Shyam Sunder Trading Co. through Partner Mr. Rajesh Kr. Periwal	Operational creditor (unsecured)	36,45,411/-	Nil	12,91,651/- (Due to limitation period and pending clarification)	Nil
4.	Gopal Chand Bajaj	Operational creditor (unsecured)	3,58,215/-	Nil	Nil as Form B has not been submitted and time barred claim	Nil
		Total Rs.	7,31,44,658/-	6,91,41,032/-	12,91,651/-	


Ajay Kumar Jain

Interim Resolution Professional In the Matter of
Cicar Jute Mills Pvt. Ltd.

Reg. No.: IBBI/IPA-002/IP-N00415/2017-18/11188

Email: ajayjain721@gmail.com



Place: Delhi
Date: 27.04.2022